

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :02-12-2019

Date : 02.12.2019										
S L N O	C.A.No	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Se at
1	108748/ 2019	02.12.2 019	WP (C) - 21945/ 2019	DILLIP RAY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-27			(Se at No-)
2	108749/ 2019	02.12.2 019	WP (C) - 9792/2 013	MOHAN BEHERA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-28			(Se at No-)
3	108750/ 2019	02.12.2 019	WP (C) - 9792/2 013	B. M. PRIYADAR SHINI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-28			(Se at No-)
4	108751/ 2019	02.12.2 019	WP (C) - 4984/2 019	P. K. BEHERA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-27			(Se at No-)
5	108752/ 2019	02.12.2 019	WP (C) - 22844/ 2019	K. N. SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-27			(Se at No-)
6	108753/ 2019	02.12.2 019	WP (C) - 9973/2 019	MR.BHOJA RAJ SETH	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-27			(Se at No-)
7	108754/ 2019	02.12.2 019	WP (C) - 9397/2 019	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-27			(Se at No-)
8	108755/ 2019	02.12.2 019	WP (C) - 22846/ 2019	K. N. SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-27			(Se at No-)
9	108756/ 2019	02.12.2 019	STREV- 16/201	P. MOHAPATR	C.O.	COURT NO. 22	Order Dtd. 2019-11-27			(Se at)

			7	A						No-)
10	108757/2019	02.12.2019	STREV-16/2017	B. N. SAHU	C.O.	COURT NO. 22	Order Dtd. 2019-11-27			(Seat No-)
11	108758/2019	02.12.2019	WP (C) - 10843/2019	B. D. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-27		WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
12	108759/2019	02.12.2019	WP (C) - 9457/2019	D. S. RAY	C.O.	IN CHAMBERS	Order Dtd. 2019-11-25			(Seat No-105)
13	108760/2019	02.12.2019	WP (C) - 4981/2019	P. K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-27			(Seat No-105)
14	108761/2019	02.12.2019	WP (C) - 22848/2019	K. N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-27			(Seat No-105)
15	108762/2019	02.12.2019	WP (C) - 5939/2019	P. K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-27			(Seat No-105)
16	108763/2019	02.12.2019	CRLA-345/2015	M. R. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29		CRIMINAL APPEAL	(Seat No-5)
17	108764/2019	02.12.2019	WP (C) - 169/2019	TRILOCHAN BAG	C.O.	COURT NO. 3	Order Dtd. 2019-11-25			(Seat No-5)
18	108765/2019	02.12.2019	WP (C) - 169/2019	K. N. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2019-11-25			(Seat No-5)
19	108766/2019	02.12.2019	CRLA-173/2019	J. KAMILA	C.O.	COURT NO. 3	Order Dtd. 2019-11-29		CRIMINAL APPEAL	(Seat No-6)
20	108767/2019	02.12.2019	CRLA-173/2019	DILLIP KUMAR MALLICK	C.O.	COURT NO. 3	Order Dtd. 2019-11-29		CRIMINAL APPEAL	(Seat No-)

									L	6)
21	108768/ 2019	02.12.2 019	ITA- 22/201 9	K. N. SAHOO	C.O.	DR (J)	Order Dtd. 2019-11-27			(Se at No- 6)
22	108769/ 2019	02.12.2 019	WP (C) - 22941/ 2019	L. D. SAHU	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-26			(Se at No- 6)
23	108770/ 2019	02.12.2 019	ABLAPL - 611/20 18	M/S.ADIT I HOTA	GENE RAL		Order Dtd. 2018-12-03		CRMIN AL MISC- 2	(Se at No- 17)
24	108771/ 2019	02.12.2 019	WP (C) - 4023/2 019	TRILOCHA N BAG	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-26			(Se at No- 17)
25	108772/ 2019	02.12.2 019	WP (C) - 11587/ 2016	MOHAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-11-27			(Se at No- 17)
26	108773/ 2019	02.12.2 019	WP (C) - 11587/ 2016	SASHMI REKHA MALLICK	C.O.	COURT NO. 22	Order Dtd. 2019-11-27			(Se at No- 17)
27	108774/ 2019	02.12.2 019	CRLA- 658/20 19	SAILENDR A BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29			(Se at No- 17)
28	108775/ 2019	02.12.2 019	WP (C) - 15781/ 2019	SACHINDR A KANHAR	C.O.	COURT NO. 3	Order Dtd. 2019-11-29			(Se at No- 17)
29	108776/ 2019	02.12.2 019	WP (C) - 15782/ 2019	SACHINDR A KANHAR	C.O.	COURT NO. 3	Order Dtd. 2019-11-29			(Se at No- 17)
30	108777/ 2019	02.12.2 019	WP (C) - 15783/ 2019	SACHINDR A KANHAR	C.O.	COURT NO. 3	Order Dtd. 2019-11-29			(Se at No- 17)
31	108778/ 2019	02.12.2 019	WP (C) - 15784/ 2019	SACHINDR A KANHAR	C.O.	COURT NO. 3	Order Dtd. 2019-11-29			(Se at No- 17)
32	108779/ 2019	02.12.2 019	ABLAPL - 5796/2 017	B. BEHERA	GENE RAL		Order Dtd. 2017-08-03		CRIMI NAL MISC- 1	(Se at No- 5)
33	108780/ 2019	02.12.2 019	WP (C) - 15785/ 2019	SACHINDR A KANHAR	C.O.	COURT NO. 3	Order Dtd. 2019-11-29			(Se at No- 17)

			2019							No-5)
34	108781/2019	02.12.2019	WP (C) - 15786/2019	SACHINDR A KANHAR	C.O.	COURT NO. 3	Order Dtd. 2019-11-29			(Se at No-5)
35	108782/2019	02.12.2019	WP (C) - 15787/2019	SACHINDR A KANHAR	C.O.	COURT NO. 3	Order Dtd. 2019-11-29			(Se at No-5)
36	108783/2019	02.12.2019	WP (C) - 15788/2019	SACHINDR A KANHAR	C.O.	COURT NO. 3	Order Dtd. 2019-11-29			(Se at No-5)
37	108784/2019	02.12.2019	WP (C) - 15789/2019	SACHINDR A KANHAR	C.O.	COURT NO. 3	Order Dtd. 2019-11-29			(Se at No-5)
38	108785/2019	02.12.2019	WP (C) - 15790/2019	SACHINDR A KANHAR	C.O.	COURT NO. 3	Order Dtd. 2019-11-29			(Se at No-5)
39	108786/2019	02.12.2019	WP (C) - 15791/2019	SACHINDR A KANHAR	C.O.	COURT NO. 3	Order Dtd. 2019-11-29			(Se at No-5)
40	108787/2019	02.12.2019	WP (C) - 15792/2019	SACHINDR A KANHAR	C.O.	COURT NO. 3	Order Dtd. 2019-11-29			(Se at No-5)
41	108788/2019	02.12.2019	WP (C) - 23393/2019	S. K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-11-29			(Se at No-5)
42	108789/2019	02.12.2019	WP (C) - 16467/2019	NARENDRA KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-28			(Se at No-5)
43	108790/2019	02.12.2019	WP (C) - 13252/2019	M. R. ROUSTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-28			(Se at No-5)
44	108791/2019	02.12.2019	WP (C) - 16470/2019	NARENDRA KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-28			(Se at No-5)
45	108792/2019	02.12.2019	WP (C) - 21696/2019	SUMANTA DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-27			(Se at No-5)
46	108793/	02.12.2019	WP (C) -	P K	C.O.	CHIEF	Order Dtd.			(Se

	2019	019	2397/2014	BEHERA		JUSTICE'S COURT	2019-11-29			at No-5)
47	108794/2019	02.12.2019	WP (C) - 2535/2006	NARENDRA KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-28			(Se at No-5)
48	108795/2019	02.12.2019	WP (C) - 5806/2014	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-29			(Se at No-5)
49	108796/2019	02.12.2019	WP (C) - 11212/2014	B P B BAHADI	C.O.	COURT NO. 1	Order Dtd. 2019-11-29		WRIT BRANCH-3	(Se at No-13)
50	108797/2019	02.12.2019	WP (C) - 23237/2019	D. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-27			(Se at No-13)
51	108798/2019	02.12.2019	WP (C) - 23139/2019	M. R. ROUSTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-27			(Se at No-13)
52	108799/2019	02.12.2019	CMP-1305/2019	A. K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019-11-29			(Se at No-13)
53	108800/2019	02.12.2019	WP (C) - 11211/2014	B P B BAHADI	C.O.	COURT NO. 1	Order Dtd. 2019-11-29			(Se at No-13)
54	108801/2019	02.12.2019	WP (C) - 17605/2016	K. RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-26			(Se at No-13)
55	108802/2019	02.12.2019	WP (C) - 23668/2019	P K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-13)
56	108803/2019	02.12.2019	WP (C) - 17633/2013	TRILOCHAN BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-19			(Se at No-13)
57	108804/2019	02.12.2019	CONTC-2169/2019	BRUNDABAN NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-13)
58	108805/2019	02.12.2019	WP (C) - 17633/2013	P. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-19			(Se at No-13)

59	108806/2019	02.12.2019	WP (C) - 23457/2019	M K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-13)
60	108807/2019	02.12.2019	WP (C) - 7669/2012	M. BHAGAT	GENE RAL		Order Dtd. 2012-11-30		WRIT BRANC H-8	(Se at No-42)
61	108808/2019	02.12.2019	WP (C) - 13254/2014	P. K. MALLICK	C.O.	COURT NO. 8	Order Dtd. 2019-11-21			(Se at No-42)
62	108809/2019	02.12.2019	WP (C) - 477/2007	R K BARIK	C.O.	COURT NO. 8	Order Dtd. 2019-11-27			(Se at No-42)
63	108810/2019	02.12.2019	WP (C) - 13254/2014	P. N. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2019-11-21			(Se at No-42)
64	108811/2019	02.12.2019	WP (C) - 5802/2012	A BEHERA	C.O.	COURT NO. 8	Order Dtd. 2019-11-29			(Se at No-42)
65	108812/2019	02.12.2019	WA- 263/2013	M. K. BARIK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-29		M. J. C .	(Se at No-1)
66	108813/2019	02.12.2019	WP (C) - 5802/2012	A K DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-29			(Se at No-1)
67	108814/2019	02.12.2019	STREV- 60/2006	P. R. MISHRA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-27		CIVIL REVIS ION	(Se at No-4)
68	108815/2019	02.12.2019	WP (C) - 9652/2012	G. N. BARIK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-28			(Se at No-4)
69	108816/2019	02.12.2019	WP (C) - 9071/2006	H. JENA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-28			(Se at No-4)
70	108817/2019	02.12.2019	WP (C) - 22845/2019	K. N. SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-27			(Se at No-4)
71	108818/2019	02.12.2019	WP (C) - 14848/2016	SAHADEV MUDULI	C.O.	COURT NO. 8	Order Dtd. 2019-11-26			(Se at No-

										4)
72	108819/ 2019	02.12.2 019	WP (C) - 3715/2 016	S. K. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2019-12-05		WRIT BRANC H-3	(Se at No- 11)
73	108820/ 2019	02.12.2 019	STREV- 58/200 6	P. R. MISHRA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-27		CIVIL REVIS ION	(Se at No- 4)
74	108821/ 2019	02.12.2 019	WP (C) - 23334/ 2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 4)
75	108822/ 2019	02.12.2 019	WP (C) - 11629/ 2017	S. SAMAL	C.O.	COURT NO. 8	Order Dtd. 2019-11-21			(Se at No- 4)
76	108823/ 2019	02.12.2 019	WP (C) - 23305/ 2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 4)
77	108824/ 2019	02.12.2 019	WP (C) - 23305/ 2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 4)
78	108825/ 2019	02.12.2 019	WP (C) - 11629/ 2017	SARADA NAYAK	C.O.	COURT NO. 8	Order Dtd. 2019-11-21			(Se at No- 4)
79	108826/ 2019	02.12.2 019	WP (C) - 9904/2 017	M. N. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2019-11-21			(Se at No- 4)
80	108827/ 2019	02.12.2 019	WP (C) - 9904/2 017	P. N. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2019-11-21			(Se at No- 4)
81	108828/ 2019	02.12.2 019	WP (C) - 23343/ 2019	B. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-11-28			(Se at No- 4)
82	108829/ 2019	02.12.2 019	WP (C) - 23344/ 2019	B. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-11-28			(Se at No- 4)
83	108830/ 2019	02.12.2 019	WP (C) - 5666/2 018	R. N. BISWAL	GENE RAL		Order Dtd. 2018-07- 17Petition,A nnexure,		WRIT BRANC H-11	(Se at No- 64)
84	108831/ 2019	02.12.2 019	ABLAPL -	B. SINGH	GENE RAL		Order Dtd. 2019-09-24			(Se at

			12364/ 2019							No- 64)
85	108832/ 2019	02.12.2 019	WP (C) - 23330/ 2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 64)
86	108833/ 2019	02.12.2 019	WP (C) - 18572/ 2019	P. K. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2019-11-28		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 102)
87	108834/ 2019	02.12.2 019	WP (C) - 23345/ 2019	B. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-11-28			(Se at No- 102)
88	108835/ 2019	02.12.2 019	WP (C) - 23337/ 2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
89	108836/ 2019	02.12.2 019	WP (C) - 23336/ 2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
90	108837/ 2019	02.12.2 019	CONTC- 172/20 19	TAPAN KUMAR KAMILA	C.O.	COURT NO. 3	Order Dtd. 2019-11-28			(Se at No- 102)
91	108838/ 2019	02.12.2 019	WP (C) - 23291/ 2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
92	108839/ 2019	02.12.2 019	CONTC- 2077/2 019	N. B. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2019-11-28			(Se at No- 102)
93	108840/ 2019	02.12.2 019	WP (C) - 23299/ 2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
94	108841/ 2019	02.12.2 019	WP (C) - 20934/ 2019	P. K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-11-29			(Se at No- 102)

)
95	108842/2019	02.12.2019	WP (C) - 16919/2019	P. K. JENA	C.O.	COURT NO. 3	Order Dtd. 2019-11-28			(Seat No-102)
96	108843/2019	02.12.2019	CONTC-2079/2019	B. N. SAHU	C.O.	COURT NO. 3	Order Dtd. 2019-11-28			(Seat No-102)
97	108844/2019	02.12.2019	CONTC-2145/2019	L. D. SAHU	C.O.	COURT NO. 3	Order Dtd. 2019-11-28			(Seat No-102)
98	108845/2019	02.12.2019	WP (C) - 23288/2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Seat No-102)
99	108846/2019	02.12.2019	WP (C) - 22912/2019	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-27			(Seat No-102)
100	108847/2019	02.12.2019	WP (C) - 23353/2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Seat No-102)
101	108848/2019	02.12.2019	WA-333/2018	YASHOBAN T DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-28			(Seat No-102)
102	108849/2019	02.12.2019	WP (C) - 23303/2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Seat No-102)
103	108850/2019	02.12.2019	WA-333/2018	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-28			(Seat No-102)
104	108851/2019	02.12.2019	WP (C) - 23348/2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Seat No-102)
105	108852/2019	02.12.2019	WP (C) -	G.	C.O.	COURT	Order Dtd.			(Seat No-102)

5	2019	019	22892/ 2019	SUNDARA		NO. 3	2019-11-28			at No- 102)
10 6	108853/ 2019	02.12.2 019	WP (C) - 23156/ 2019	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
10 7	108854/ 2019	02.12.2 019	WP (C) - 22393/ 2019	R. C. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
10 8	108855/ 2019	02.12.2 019	WP (C) - 23499/ 2019	H. S. PAIKRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
10 9	108856/ 2019	02.12.2 019	WP (C) - 23545/ 2019	SANJIT KUMAR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
11 0	108857/ 2019	02.12.2 019	WP (C) - 23173/ 2019	P. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
11 1	108858/ 2019	02.12.2 019	WP (C) - 23293/ 2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
11 2	108859/ 2019	02.12.2 019	WP (C) - 23351/ 2019	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
11 3	108860/ 2019	02.12.2 019	WP (C) - 23426/ 2019	M/S.SATY AJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
11 4	108861/ 2019	02.12.2 019	WP (C) - 23428/ 2019	M/S.SATY AJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
11 5	108862/ 2019	02.12.2 019	WP (C) - 23289/ 2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-

										102)
11 6	108863/ 2019	02.12.2 019	CONTC- 2086/2 019	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
11 7	108864/ 2019	02.12.2 019	WP (C) - 23342/ 2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
11 8	108865/ 2019	02.12.2 019	WP (C) - 23349/ 2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
11 9	108866/ 2019	02.12.2 019	WP (C) - 23341/ 2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
12 0	108867/ 2019	02.12.2 019	WP (C) - 23279/ 2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
12 1	108868/ 2019	02.12.2 019	WP (C) - 20851/ 2019	A. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-11-29			(Se at No- 102)
12 2	108869/ 2019	02.12.2 019	WP (C) - 23329/ 2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
12 3	108870/ 2019	02.12.2 019	WP (C) - 20851/ 2019	MOHAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-11-29			(Se at No- 102)
12 4	108871/ 2019	02.12.2 019	WP (C) - 23301/ 2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)
12 5	108872/ 2019	02.12.2 019	WP (C) - 23304/ 2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No- 102)

12	108873/2019	02.12.2019	WP (C) - 20851/2019	P. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2019-11-29			(Se at No-102)
12	108874/2019	02.12.2019	WP (C) - 23285/2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-102)
12	108875/2019	02.12.2019	WP (C) - 23287/2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-102)
12	108876/2019	02.12.2019	WP (C) - 23575/2019	P. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-102)
13	108877/2019	02.12.2019	WP (C) - 23662/2019	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-102)
13	108878/2019	02.12.2019	CMAPL-507/2017	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-102)
13	108879/2019	02.12.2019	WP (C) - 23332/2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-102)
13	108880/2019	02.12.2019	WP (C) - 23282/2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-102)
13	108881/2019	02.12.2019	FA-196/2001	A. K. SWAIN	GENE RAL		Order Dtd. 2014-12-12		FIRST APPEAL	(Se at No-4)
13	108882/2019	02.12.2019	WP (C) - 23274/2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-4)
13	108883/2019	02.12.2019	CMAPL-230/2019	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-4)

137	108884/2019	02.12.2019	WP (C) - 23339/2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-4)
138	108885/2019	02.12.2019	WP (C) - 23295/2019	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-4)
139	108886/2019	02.12.2019	WP (C) - 23671/2019	P K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-4)
140	108887/2019	02.12.2019	WP (C) - 12248/2019	S K SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-4)
141	108888/2019	02.12.2019	WP (C) - 23673/2019	P K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-4)
142	108889/2019	02.12.2019	WP (C) - 23148/2019	JANMEJAY PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-4)
143	108890/2019	02.12.2019	CRLMC-1985/2019	P K MOHANTY	C.O.	DR (J)	Order Dtd. 2019-11-27		CRMIN AL MISC-2	(Se at No-16)
144	108891/2019	02.12.2019	WP (C) - 23455/2019	M K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Se at No-16)
145	108892/2019	02.12.2019	ADMLS-5/2019	R K MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29			(Se at No-16)
146	108893/2019	02.12.2019	ABLAPL - 4270/2019	B DAS	C.O.	COURT NO. 1	Order Dtd. 2019-11-29			(Se at No-16)
147	108894/2019	02.12.2019	ABLAPL - 15269/2019	G. JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2019-11-20			(Se at No-16)
148	108895/2019	02.12.2019	ABLAPL - 10062/2019	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-11-29			(Se at No-16)
149	108896/2019	02.12.2019	ABLAPL - 15115/	R K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-11-27			(Se at No-16)

			2019							16)
150	108897/2019	02.12.2019	ABLAPL - 4544/2019	H K BHOL	C.O.	COURT NO. 1	Order Dtd. 2019-11-14			(Se at No-16)
151	108898/2019	02.12.2019	ABLAPL - 13033/2019	N K ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-11-22			(Se at No-16)
152	108899/2019	02.12.2019	WP (C) - 14377/2015	B.K.BARI K	C.O.	COURT NO. 1	Order Dtd. 2019-11-28			(Se at No-16)
153	108900/2019	02.12.2019	ABLAPL - 9050/2019	B DAS	C.O.	COURT NO. 1	Order Dtd. 2019-11-29			(Se at No-16)
154	108901/2019	02.12.2019	ABLAPL - 17335/2019	U C JENA	C.O.	COURT NO. 1	Order Dtd. 2019-11-29			(Se at No-16)
155	108902/2019	02.12.2019	ABLAPL - 17354/2019	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-11-29			(Se at No-16)
156	108903/2019	02.12.2019	ABLAPL - 16632/2019	R R ALONGAM	C.O.	COURT NO. 1	Order Dtd. 2019-11-28			(Se at No-16)
157	108904/2019	02.12.2019	ABLAPL - 15782/2019	P K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-11-28		CRMIN AL MISC-2	(Se at No-17)
158	108905/2019	02.12.2019	ABLAPL - 11615/2019	S BANAMALI	C.O.	COURT NO. 1	Order Dtd. 2019-11-29			(Se at No-17)
159	108906/2019	02.12.2019	ABLAPL - 15336/2019	J D MUDULI	C.O.	COURT NO. 1	Order Dtd. 2019-11-20			(Se at No-17)
160	108907/2019	02.12.2019	ABLAPL - 15909/2019	S P DAS	C.O.	COURT NO. 1	Order Dtd. 2019-11-29			(Se at No-17)
161	108908/2019	02.12.2019	ABLAPL - 15138/2019	S DAS	C.O.	COURT NO. 1	Order Dtd. 2019-11-29			(Se at No-17)
162	108909/2019	02.12.2019	CRLMC-2448/2	A K BUDHIA	C.O.	COURT NO. 1	Order Dtd. 2019-09-16			(Se at

			019							No-17)
163	108910/2019	02.12.2019	CRLMC-2767/2019	S MUDULI	C.O.	COURT NO. 3	Order Dtd. 2019-11-15			(Se at No-17)
164	108911/2019	02.12.2019	CRLMC-2767/2019	A K SWAIN	C.O.	COURT NO. 3	Order Dtd. 2019-11-15			(Se at No-17)
165	108912/2019	02.12.2019	CRLMC-379/2019	S K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-05			(Se at No-17)
166	108913/2019	02.12.2019	CRLMP-1575/2019	H K BHOL	C.O.	COURT NO. 17	Order Dtd. 2019-11-29			(Se at No-17)
167	108914/2019	02.12.2019	ELPET-6/2019	R K BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-11-29			(Se at No-17)
168	108915/2019	02.12.2019	RPFAM-60/2014	P K PANI	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-11-29		FIRST APPEAL	(Se at No-8)
169	108916/2019	02.12.2019	FAO-320/2018	ASHUTOSH MOHANTY	GENE RAL		Order Dtd. 2012-04-23		MISC. APPEAL SEC.	(Se at No-5)
170	108917/2019	02.12.2019	ABLAPL - 16997/2019	M/S HIMANSU BHUSAN SUTAR	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-5)
171	108918/2019	02.12.2019	ABLAPL - 16971/2019	HIMANSHU KUMAR BHOL	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-5)
172	108919/2019	02.12.2019	ABLAPL - 16972/2019	H. K. BHOL	C.O.	COURT NO. 9	Order Dtd. 2019-12-27			(Se at No-5)
173	108920/2019	02.12.2019	ABLAPL - 16975/2019	DEBASIS ROUT	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-5)
174	108921/2019	02.12.2019	ABLAPL - 16977/2019	P. K. ROUSTRAY	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-5)
17	108922/	02.12.2	ABLAPL	M/S	C.O.	COURT	Order Dtd.			(Se

5	2019	019	- 17002/ 2019	UNMESH CHANDRA JENA		NO. 9	2019-11-27			at No- 5)
17 6	108923/ 2019	02.12.2 019	ABLAPL - 17014/ 2019	DEBASISH ROUT	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)
17 7	108924/ 2019	02.12.2 019	ABLAPL - 17011/ 2019	M. K. PATI	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)
17 8	108925/ 2019	02.12.2 019	ABLAPL - 17007/ 2019	M/S BISWARAN JAN DALAI	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)
17 9	108926/ 2019	02.12.2 019	ABLAPL - 17004/ 2019	N. C. SINHA	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)
18 0	108927/ 2019	02.12.2 019	ABLAPL - 17001/ 2019	P. K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)
18 1	108928/ 2019	02.12.2 019	ABLAPL - 17021/ 2019	S. CHOUDHUR Y	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)
18 2	108929/ 2019	02.12.2 019	ABLAPL - 17000/ 2019	M/S T.K.J. SAMANTA	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)
18 3	108930/ 2019	02.12.2 019	ABLAPL - 16846/ 2019	SURENDRA DAS	C.O.	COURT NO. 9	Order Dtd. 2019-11-26			(Se at No- 5)
18 4	108931/ 2019	02.12.2 019	ABLAPL - 16986/ 2019	AMRESH MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)
18 5	108932/ 2019	02.12.2 019	ABLAPL - 16994/ 2019	M/S BIBHUDAN ANDA MOHAPATR A	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)
18 6	108933/ 2019	02.12.2 019	WP (C) - 15049/ 2019	M. K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-27			(Se at No- 5)
18 7	108934/ 2019	02.12.2 019	ABLAPL - 17003/ 2019	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)

			2019							5)
188	108935/2019	02.12.2019	ITA-171/2005	C. K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2019-11-27			(Se at No-5)
189	108936/2019	02.12.2019	ABLAPL - 16999/2019	P. K. SARANGI	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-5)
190	108937/2019	02.12.2019	ABLAPL - 16995/2019	B. MOHAPATR A	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-5)
191	108938/2019	02.12.2019	ABLAPL - 16990/2019	M. R. BARIK	C.O.	COURT NO. 9	Order Dtd. 2019-12-27			(Se at No-5)
192	108939/2019	02.12.2019	ABLAPL - 16990/2019	M. R. BARIK	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-5)
193	108940/2019	02.12.2019	ABLAPL - 16980/2019	DEBASISH ROUT	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-5)
194	108941/2019	02.12.2019	ABLAPL - 16981/2019	DEBASISH ROUT	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-5)
195	108942/2019	02.12.2019	ABLAPL - 16988/2019	S. SATAPATH Y	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-5)
196	108943/2019	02.12.2019	ABLAPL - 16984/2019	M/S.P.R. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-5)
197	108944/2019	02.12.2019	ABLAPL - 16996/2019	P. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-5)
198	108945/2019	02.12.2019	ABLAPL - 16993/2019	M/S GEETANJALI MAJHI	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-5)
199	108946/2019	02.12.2019	ABLAPL - 16989/2019	GANESH SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-5)
200	108947/2019	02.12.2019	ABLAPL -	SACHINDR A KANHAR	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at

			16987/ 2019							No-5)
20 1	108948/ 2019	02.12.2 019	ABLAPL - 16992/ 2019	ASHUTOSH MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)
20 2	108949/ 2019	02.12.2 019	ABLAPL - 16985/ 2019	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)
20 3	108950/ 2019	02.12.2 019	ABLAPL - 16983/ 2019	DEBASISH ROUT	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)
20 4	108951/ 2019	02.12.2 019	ABLAPL - 16962/ 2019	SURENDRA DAS	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)
20 5	108952/ 2019	02.12.2 019	ABLAPL - 16966/ 2019	A. B. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)
20 6	108953/ 2019	02.12.2 019	ABLAPL - 16967/ 2019	A. KALASH	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)
20 7	108954/ 2019	02.12.2 019	ABLAPL - 16968/ 2019	M/S AMLAN SHAKTI PAUL	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)
20 8	108955/ 2019	02.12.2 019	ABLAPL - 16969/ 2019	M/S S.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 5)
20 9	108956/ 2019	02.12.2 019	ABLAPL - 16970/ 2019	JAYADEBA BEHERA	C.O.	COURT NO. 9	Judgement Dtd. 2019- 11-27			(Se at No- 5)
21 0	108957/ 2019	02.12.2 019	WP (C) - 17605/ 2016	B. K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-26			(Se at No- 5)
21 1	108958/ 2019	02.12.2 019	TRPCRL - 110/20 18	ASHUTOSH MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-11-29		CRIMI NAL MISC- 1	(Se at No- 1)
21 2	108959/ 2019	02.12.2 019	CRLMC- 2571/2 018	P. K. DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-11-29		CRIMI NAL MISC- 1	(Se at No- 2)
21	108960/ 2019	02.12.2	CRLMC-	GANESWAR	C.O.	COURT	Order Dtd.		CRIMI	(Se

3	2019	019	2549/2018	JAYASINGH		NO. 9 OLD	2019-11-29		NAL MISC-1	at No-2)
214	108961/2019	02.12.2019	BLAPL-6473/2019	P. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-11-29			(Se at No-2)
215	108962/2019	02.12.2019	BLAPL-2114/2019	B. P. TUNGA	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-11-29			(Se at No-2)
216	108963/2019	02.12.2019	BLAPL-6182/2019	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-11-29			(Se at No-2)
217	108964/2019	02.12.2019	BLAPL-5533/2019	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-11-29 Judgement Dtd. 2019-11-29,			(Se at No-2)
218	108965/2019	02.12.2019	BLAPL-6472/2019	M. PADHY	C.O.	COURT NO. 1	Order Dtd. 2019-11-29			(Se at No-2)
219	108966/2019	02.12.2019	BLAPL-6472/2019	B. P. TUNGA	C.O.	COURT NO. 1	Order Dtd. 2019-11-29			(Se at No-2)
220	108967/2019	02.12.2019	WP (C) - 9085/2016	M. PARIDA	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-2)
221	108968/2019	02.12.2019	WP (C) - 4449/2019	P. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-27			(Se at No-2)
222	108969/2019	02.12.2019	WP (C) - 4449/2019	S. S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-27			(Se at No-2)
223	108970/2019	02.12.2019	WP (C) - 22441/2019	C. R. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019-11-27		WRIT BRANCH-2	(Se at No-34)
224	108971/2019	02.12.2019	ITA-31/2018	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2018-11-28		CIVIL REVISION	(Se at No-1)
225	108972/2019	02.12.2019	ITA-20/2018	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S	Order Dtd. 2019-11-28		CIVIL REVISION	(Se at No-

						COURT				1)
22	108973/2019	02.12.2019	ITA-29/2018	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-28		CIVIL REVISION	(Seat No-1)
22	108974/2019	02.12.2019	ITA-32/2018	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-28		CIVIL REVISION	(Seat No-1)
22	108975/2019	02.12.2019	ITA-14/2018	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-28		CIVIL REVISION	(Seat No-1)
22	108976/2019	02.12.2019	ITA-95/2017	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-28			(Seat No-1)
23	108977/2019	02.12.2019	ITA-10/2019	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-28			(Seat No-1)
23	108978/2019	02.12.2019	WP (C) - 6015/2007	T. K. MISHRA	C.O.	IN CHAMBERS	Order Dtd. 2019-11-29			(Seat No-1)
23	108979/2019	02.12.2019	ABLAPL - 17018/2019	M/S A. PATTANAIK	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Seat No-1)
23	108980/2019	02.12.2019	WP (C) - 13245/2019	ONDHARA PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2019-11-05			(Seat No-1)
23	108981/2019	02.12.2019	ABLAPL - 17016/2019	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Seat No-1)
23	108982/2019	02.12.2019	BLAPL-9603/2019	B. P. TUNGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29			(Seat No-1)
23	108983/2019	02.12.2019	ABLAPL - 17013/2019	JYOTI RANJAN SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Seat No-1)
23	108984/2019	02.12.2019	ABLAPL - 17012/2019	P. N. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Seat No-1)
23	108985/2019	02.12.2019	ABLAPL -	G. JAYASING	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Seat No-1)

			17005/ 2019	H						No-1)
23	108986/ 2019	02.12.2 019	ABLAPL - 17006/ 2019	SAILENDR A BISWAL	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 1)
24	108987/ 2019	02.12.2 019	ABLAPL - 17019/ 2019	M/S A. PATTANAI K	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 1)
24	108988/ 2019	02.12.2 019	ABLAPL - 17015/ 2019	MOHAN BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 1)
24	108989/ 2019	02.12.2 019	ABLAPL - 17009/ 2019	MOTILAL MISHRA	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 1)
24	108990/ 2019	02.12.2 019	ABLAPL - 17010/ 2019	MOTILAL MISHRA	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 1)
24	108991/ 2019	02.12.2 019	ABLAPL - 17017/ 2019	P. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 1)
24	108992/ 2019	02.12.2 019	ABLAPL - 16978/ 2019	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 1)
24	108993/ 2019	02.12.2 019	ABLAPL - 16979/ 2019	SAILENDR A BISWAL	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 1)
24	108994/ 2019	02.12.2 019	ABLAPL - 16979/ 2019	M. R. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 1)
24	108995/ 2019	02.12.2 019	ABLAPL - 16974/ 2019	P. K. DAS	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 1)
24	108996/ 2019	02.12.2 019	ABLAPL - 16982/ 2019	S. C. ROUTRAY	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 1)
25	108997/ 2019	02.12.2 019	ABLAPL - 16823/ 2019	B. P. TUNGA	C.O.	COURT NO. 9	Order Dtd. 2019-11-26			(Se at No- 1)
25	108998/ 2019	02.12.2	ABLAPL	T. R.	C.O.	COURT	Order Dtd.			(Se

1	2019	019	- 13871/ 2019	DAS		NO. 9	2019-11-27			at No- 1)
25 2	108999/ 2019	02.12.2 019	ABLAPL - 14940/ 2017	B. R. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-11-27		CRIMI NAL MISC- 1	(Se at No- 1)
25 3	109000/ 2019	02.12.2 019	BLAPL- 9444/2 019	ARUN KUMAR JATI	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 1)
25 4	109001/ 2019	02.12.2 019	BLAPL- 9445/2 019	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 1)
25 5	109002/ 2019	02.12.2 019	BLAPL- 8523/2 019	PRATAP KUMAR BARIK	C.O.	COURT NO. 9	Order Dtd. 2019-11- 27Judgement Dtd. 2019- 11-27,			(Se at No- 1)
25 6	109003/ 2019	02.12.2 019	BLAPL- 8888/2 019	P. K. MAHAPATR A	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 1)
25 7	109004/ 2019	02.12.2 019	WP (C) - 22184/ 2019	ARTATRAN A NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 1)
25 8	109005/ 2019	02.12.2 019	WP (C) - 21044/ 2019	NANDA KISHORE ROUT	C.O.	COURT NO. 9	Order Dtd. 2019-11-27		WRIT BRANC H-2	(Se at No- 9)
25 9	109006/ 2019	02.12.2 019	WP (C) - 20785/ 2019	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 9)
26 0	109007/ 2019	02.12.2 019	WP (C) - 18251/ 2015	MANASI MOHAPATR A	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 9)
26 1	109008/ 2019	02.12.2 019	WP (C) - 16059/ 2019	P. K. JENA	C.O.	COURT NO. 9	Order Dtd. 2019-11-27		WRIT BRANC H-7	(Se at No- 15)
26 2	109009/ 2019	02.12.2 019	WP (C) - 12476/ 2019	B.C.SAHU	GENE RAL		Order Dtd. 2019-11-06			(Se at No- 15)
26 3	109010/ 2019	02.12.2 019	WP (C) - 13194/ 2019	TOFAN PRADHAN	C.O.	DR (J)	Order Dtd. 2019-11-27			(Se at No-

										15)
26 4	109011/ 2019	02.12.2 019	WP (C) - 12345/ 2019	P.KARAN	GENE RAL		Order Dtd. 2019-07-23			(Se at No- 15)
26 5	109012/ 2019	02.12.2 019	ABLAPL - 17020/ 2019	TOFAN PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 15)
26 6	109013/ 2019	02.12.2 019	WP (C) - 8992/2 011	I.PANDA	GENE RAL		Order Dtd. 2019-11-29			(Se at No- 15)
26 7	109014/ 2019	02.12.2 019	WP (C) - 9076/2 012	D.NAYAK	GENE RAL		Order Dtd. 2019-09-16			(Se at No- 15)
26 8	109015/ 2019	02.12.2 019	WP (C) - 8291/2 019	D.NAYAK	GENE RAL		Order Dtd. 2019-07-10			(Se at No- 15)
26 9	109016/ 2019	02.12.2 019	WP (C) - 7046/2 008	I.PANDA	GENE RAL		Order Dtd. 2019-11-27		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 101)
27 0	109017/ 2019	02.12.2 019	WP (C) - 7045/2 008	I.PANDA	GENE RAL		Order Dtd. 2019-11-27		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 101)
27 1	109018/ 2019	02.12.2 019	WP (C) - 8175/2 018	I.PANDA	GENE RAL		Order Dtd. 2019-11-27			(Se at No- 101)
27 2	109019/ 2019	02.12.2 019	WP (C) - 4904/2 018	I.PANDA	GENE RAL		Order Dtd. 2019-11-27			(Se at No- 101)
27 3	109020/ 2019	02.12.2 019	WP (C) - 12809/ 2011	I.PANDA	GENE RAL		Order Dtd. 2019-11-27			(Se at No- 101)
27 4	109021/ 2019	02.12.2 019	WP (C) - 6466/2	I.PANDA	GENE RAL		Order Dtd. 2019-11-27			(Se at

			018							No-101)
275	109022/2019	02.12.2019	WP (C) - 6465/2018	I. PANDA	GENERAL		Order Dtd. 2019-11-27			(Se at No-101)
276	109023/2019	02.12.2019	WP (C) - 6464/2018	I. PANDA	GENERAL					(Se at No-101)
277	109024/2019	02.12.2019	WP (C) - 16645/2014	I. PANDA	GENERAL		Order Dtd. 2019-11-27			(Se at No-101)
278	109025/2019	02.12.2019	WP (C) - 6463/2018	I. PANDA	GENERAL		Order Dtd. 2019-11-27			(Se at No-101)
279	109026/2019	02.12.2019	BLAPL-9455/2019	B. R. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-101)
280	109027/2019	02.12.2019	WP (C) - 5483/2015	I. PANDA	GENERAL		Order Dtd. 2019-11-27			(Se at No-101)
281	109028/2019	02.12.2019	WP (C) - 20674/2011	I. PANDA	GENERAL		Order Dtd. 2019-11-27		WRIT BRANCH-9	(Se at No-51)
282	109029/2019	02.12.2019	WP (C) - 9397/2019	I. PANDA	GENERAL		Order Dtd. 2019-11-27			(Se at No-51)
283	109030/2019	02.12.2019	WP (C) - 4984/2019	I. PANDA	GENERAL		Order Dtd. 2019-11-27			(Se at No-51)
284	109031/2019	02.12.2019	WP (C) - 4981/2019	I. PANDA	GENERAL		Order Dtd. 2019-11-27			(Se at No-51)
285	109032/2019	02.12.2019	WP (C) - 15715/2019	B.K. PATI	GENERAL		Order Dtd. 2019-11-20			(Se at No-

										51)
286	109033/2019	02.12.2019	WP (C) - 15717/2019	B.K.PATI	C.O.	COURT NO. 3	Order Dtd. 2019-11-20			(Se at No-51)
287	109034/2019	02.12.2019	WP (C) - 12345/2016	TOFAN PRADHAN	GENERAL		Order Dtd. 2019-08-21			(Se at No-51)
288	109035/2019	02.12.2019	WP (C) - 7041/2015	N.SAHOO	GENERAL		Order Dtd. 2015-05-11		WRIT BRANCH-3	(Se at No-14)
289	109036/2019	02.12.2019	WA-290/2019	K.MOHANTY	GENERAL		Order Dtd. 2019-11-22			(Se at No-14)
290	109037/2019	02.12.2019	TA-74/2001	I.PANDA	GENERAL		Order Dtd. 2019-11-27			(Se at No-14)
291	109038/2019	02.12.2019	ABLAPL - 13964/2019	S.K.BISWAL	GENERAL		Order Dtd. 2019-11-06			(Se at No-14)
292	109039/2019	02.12.2019	ABLAPL - 17381/2019	P. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2019-11-29			(Se at No-14)
293	109040/2019	02.12.2019	BLAPL-9459/2019	P. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-14)
294	109041/2019	02.12.2019	ABLAPL - 15911/2019	R.C.MOHARANA	GENERAL		Order Dtd. 2019-11-22			(Se at No-14)
295	109042/2019	02.12.2019	BLAPL-9460/2019	SRINIBAS MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-14)
296	109043/2019	02.12.2019	TRP (C) - 250/2018	D.NAYAK	GENERAL		Order Dtd. 2019-08-22			(Se at No-14)
297	109044/2019	02.12.2019	STREV-30/2007	I.PANDA	GENERAL		Order Dtd. 2019-11-27			(Se at No-14)
298	109045/2019	02.12.2019	STREV-36/200	I.PANDA	GENERAL		Order Dtd. 2019-11-27			(Se at No-14)

			5							No-14)
29	109046/2019	02.12.2019	STREV-37/2002	I. PANDA	GENERAL		Order Dtd. 2019-11-27		CIVIL REVISION	(Se at No-4)
30	109047/2019	02.12.2019	STREV-37/2018	I. PANDA	GENERAL		Order Dtd. 2019-11-27			(Se at No-4)
30	109048/2019	02.12.2019	STREV-36/2018	I. PANDA	GENERAL		Order Dtd. 2019-11-27			(Se at No-4)
30	109049/2019	02.12.2019	STREV-16/2017	I. PANDA	GENERAL		Order Dtd. 2019-11-27			(Se at No-4)
30	109050/2019	02.12.2019	STREV-55/2005	I. PANDA	GENERAL		Order Dtd. 2019-11-27			(Se at No-4)
30	109051/2019	02.12.2019	STREV-53/2006	I. PANDA	GENERAL		Order Dtd. 2019-11-27		CIVIL REVISION	(Se at No-4)
30	109052/2019	02.12.2019	STREV-125/2004	I. PANDA	GENERAL		Order Dtd. 2019-11-27			(Se at No-4)
30	109053/2019	02.12.2019	BLAPL-2274/2019	H.K. PATRA	GENERAL		Order Dtd. 9999-12-31		CRIMINAL MISC-3	(Se at No-3)
30	109054/2019	02.12.2019	WP (C) - 9330/2019	S. BEHERA	GENERAL		Order Dtd. 2019-06-04		WRIT BRANCH-9	(Se at No-49)
30	109055/2019	02.12.2019	WP (C) - 17898/2011	S.M. DHAL	GENERAL		Order Dtd. 2019-11-20			(Se at No-49)
30	109056/2019	02.12.2019	WP (C) - 22197/2019	P.K. JENA	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No-49)
31	109057/2019	02.12.2019	WP (C) - 6888/2018	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-26			(Se at No-49)
31	109058/	02.12.2	ABLAPL	AKHAYA@A	GENE		Order Dtd.			(Se

1	2019	019	- 4398/2 019	KHAYA ROUTRAY	RAL		2019-08-29			at No- 49)
31 2	109059/ 2019	02.12.2 019	WP (C) - 23083/ 2019	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-28			(Se at No- 49)
31 3	109060/ 2019	02.12.2 019	WP (C) - 23837/ 2019	H. K. BHOL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-02		WRIT BRANC H-3	(Se at No- 11)
31 4	109061/ 2019	02.12.2 019	CMP- 1626/2 017	DINABAND HU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-02		WRIT BRANC H-10	(Se at No- 57)
31 5	109062/ 2019	02.12.2 019	WP (C) - 10271/ 2009	B. C. PANDA	C.O.	COURT NO. 5	Order Dtd. 2019-11-29			(Se at No- 57)
31 6	109063/ 2019	02.12.2 019	WP (C) - 2622/2 016	N. C. SINHA	C.O.	COURT NO. 22	Order Dtd. 2019-11-29			(Se at No- 57)
31 7	109064/ 2019	02.12.2 019	BLAPL- 9457/2 019	GANESWAR JAYASING H	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 57)
31 8	109065/ 2019	02.12.2 019	BLAPL- 9456/2 019	ASHUTOSH MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 57)
31 9	109066/ 2019	02.12.2 019	BLAPL- 9454/2 019	JAGANNAT H KAMILA	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 57)
32 0	109067/ 2019	02.12.2 019	ABLAPL - 17193/ 2019	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29			(Se at No- 57)
32 1	109068/ 2019	02.12.2 019	ABLAPL - 17172/ 2019	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29			(Se at No- 57)
32 2	109069/ 2019	02.12.2 019	BLAPL- 9449/2 019	M/S.ASHO K KU.SAHO	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 57)
32 3	109070/ 2019	02.12.2 019	BLAPL- 9446/2 019	KABITA PATRA	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 57)

32	109071/2019	02.12.2019	MATA-121/2014	SRINIBAS MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-11-29		FIRST APPEAL	(Seat No-5)
32	109072/2019	02.12.2019	ABLAPL - 17191/2019	RAGHUNATH BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29			(Seat No-5)
32	109073/2019	02.12.2019	WP (C) - 10106/2018	A. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29		WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
32	109074/2019	02.12.2019	WP (C) - 23346/2019	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29			(Seat No-102)
32	109075/2019	02.12.2019	ABLAPL - 17176/2019	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29			(Seat No-102)
32	109076/2019	02.12.2019	CMAPL-602/2019	ASHUTOSH MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2019-11-29			(Seat No-102)
33	109077/2019	02.12.2019	BLAPL-8897/2019	D. K. NAIK	C.O.	COURT NO. 7	Order Dtd. 2019-11-28			(Seat No-102)
33	109078/2019	02.12.2019	WP (C) - 11946/2019	G. N. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-11-18		WRIT BRANCH-5	(Seat No-20)
33	109079/2019	02.12.2019	WP (C) - 11948/2019	G. N. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-18			(Seat No-20)
33	109080/2019	02.12.2019	WP (C) - 11948/2019	G. N. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-18			(Seat No-20)
33	109081/2019	02.12.2019	ABLAPL - 17008/2019	M. R. BARIK	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Seat No-20)
33	109082/2019	02.12.2019	WP (C) -	PRADIPTA	C.O.	COURT	Order Dtd.			(Seat No-20)

5	2019	019	21323/ 2019	KUMAR MOHANTY		NO. 9	2019-11-27			at No- 20)
33 6	109083/ 2019	02.12.2 019	WP (C) - 21823/ 2019	P. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-27		WRIT BRANC H-4	(Se at No- 46)
33 7	109084/ 2019	02.12.2 019	WP (C) - 21939/ 2019	BRUNDABA N NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 46)
33 8	109085/ 2019	02.12.2 019	WP (C) - 21939/ 2019	BRUNDABA N NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 46)
33 9	109086/ 2019	02.12.2 019	WP (C) - 21487/ 2019	M/S.S.P. BARIK	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 46)
34 0	109087/ 2019	02.12.2 019	WP (C) - 21687/ 2019	N. K. SATAPATH Y	C.O.	COURT NO. 9	Order Dtd. 2019-11-27		WRIT BRANC H-2	(Se at No- 45)
34 1	109088/ 2019	02.12.2 019	WP (C) - 19131/ 2018	RAGHUNAT H BEHERA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019-11-26			(Se at No- 45)
34 2	109089/ 2019	02.12.2 019	WP (C) - 21942/ 2019	BIJAY KUMAR DALAI	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 45)
34 3	109090/ 2019	02.12.2 019	WP (C) - 21942/ 2019	P. K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Se at No- 45)
34 4	109091/ 2019	02.12.2 019	ABLAPL - 17209/ 2019	NIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29			(Se at No- 45)
34 5	109092/ 2019	02.12.2 019	ABLAPL - 17195/ 2019	S. C. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29			(Se at No- 45)
34 6	109093/ 2019	02.12.2 019	TRP (C) - 109/20 19	M. R. ROUTRAY	C.O.	COURT NO. 9	Order Dtd. 2019-11-29		M.J.C .	(Se at No- 6)
34 7	109094/ 2019	02.12.2 019	TRP (C) - 74/201 9	S. K. BISWAL	C.O.	COURT NO. 9	Order Dtd. 2019-11-29		M.J.C .	(Se at No- 17)

34	109095/2019	02.12.2019	BLAPL-3926/2018	M. M. PANDA	C.O.	COURT NO. 10	Order Dtd. 2019-12-02		CRIMINAL MISC-1	(Seat No-6)
34	109096/2019	02.12.2019	BLAPL-4964/2018	M. M. PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-02		CRIMINAL MISC-1	(Seat No-1)
35	109097/2019	02.12.2019	TRP (C) - 69/2017	S. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29			(Seat No-1)
35	109098/2019	02.12.2019	BLAPL-9608/2019	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29			(Seat No-1)
35	109099/2019	02.12.2019	WP (C) - 20408/2019	P. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29			(Seat No-1)
35	109100/2019	02.12.2019	BLAPL-9594/2019	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29			(Seat No-1)
35	109101/2019	02.12.2019	BLAPL-7296/2019	H. K. BHOL	C.O.	COURT NO. 9	Order Dtd. 2019-11-28			(Seat No-1)
35	109102/2019	02.12.2019	BLAPL-7296/2019	B. P. TUNGA	C.O.	COURT NO. 9	Order Dtd. 2019-11-28			(Seat No-1)
35	109103/2019	02.12.2019	WP (C) - 21105/2019	BIKRAM BEHERA	C.O.	COURT NO. 9	Order Dtd. 2019-11-26			(Seat No-1)
35	109104/2019	02.12.2019	WP (C) - 10183/2019	G. JAYASINGH	GENERAL		Order Dtd. 2019-07-16			(Seat No-1)
35	109105/2019	02.12.2019	WP (C) - 13403/2019	S. D. JENA	GENERAL		Order Dtd. 2019-11-06			(Seat No-1)
35	109106/2019	02.12.2019	WP (C) - 21364/2017	MANAS PATI	C.O.	LOKADA LAT1	Order Dtd. 2019-11-22			(Seat No-1)
36	109107/2019	02.12.2019	WP (C) - 21364/2017	MANAS PATI	C.O.	LOKADA LAT1	Order Dtd. 2019-11-22			(Seat No-1)

										1)
361	109108/2019	02.12.2019	WP (C) - 24426/2011	A.K.MISHRA	C.O.	LOKADA LAT1	Order Dtd. 2019-02-27		WRIT BRANCH-6	(Seat No-24)
362	109109/2019	02.12.2019	WP (C) - 14778/2019	A.K.MISHRA	C.O.	COURT NO. 3	Order Dtd. 2019-09-19			(Seat No-24)
363	109110/2019	02.12.2019	WP (C) - 5560/2009	GANESH SAHOO	GENERAL		Order Dtd. 2009-11-30		WRIT BRANCH-7	(Seat No-5)
364	109111/2019	02.12.2019	WP (C) - 23653/2019	D. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-02		WRIT BRANCH (DIVISION BENCH)	(Seat No-106)
365	109112/2019	02.12.2019	SA-187/1989	MANAS JENA	GENERAL		Order Dtd. 2018-02-02		SECOND APPEAL	(Seat No-4)
366	109113/2019	02.12.2019	SA-264/1999	PITABAS NAYAK	C.O.	COURT NO. 1	Judgement Dtd. 2019-07-29			(Seat No-4)
367	109114/2019	02.12.2019	ABLAPL - 16989/2019	A.K.MALLIK	GENERAL		Order Dtd. 2019-11-27			(Seat No-4)
368	109115/2019	02.12.2019	CMAPL-606/2019	G.JAYASINGH	GENERAL		Order Dtd. 2019-11-25			(Seat No-4)
369	109116/2019	02.12.2019	WP (C) - 1859/2016	R.K.BEHERA	GENERAL		Order Dtd. 2019-10-14		WRIT BRANCH (DIVISION BENCH)	(Seat No-106)
370	109117/2019	02.12.2019	WP (C) - 22743/2019	S.N.SHARMA	GENERAL		Order Dtd. 2019-11-28			(Seat No-106)
371	109118/2019	02.12.2019	MACA-231/2002	MOTILAL MISHRA	GENERAL		Order Dtd. 2019-10-29			(Seat No-106)

)
37 2	109119/ 2019	02.12.2 019	RSA- 283/20 16	C.R. NAYAK	GENE RAL		Entire Order		SECON D APPEA L	(Se at No- 4)
37 3	109120/ 2019	02.12.2 019	MATA- 200/20 15	D.K.DAS	GENE RAL		Order Dtd. 2019-11-26			(Se at No- 4)
37 4	109121/ 2019	02.12.2 019	FA- 177/19 98	ANIL SAHOO	GENE RAL		Order Dtd. 2014-08-13		FIRST APPEA L	(Se at No- 4)
37 5	109122/ 2019	02.12.2 019	FA- 178/19 98	ANIL SAHOO	GENE RAL		Order Dtd. 2014-08-13		FIRST APPEA L	(Se at No- 4)
37 6	109123/ 2019	02.12.2 019	ABLAPL - 15138/ 2019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-11-29			(Se at No- 4)

NIC